NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALÜRU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|--------------------------------|
| CP 293/14 | TP 7/17 | Hearing | 433(e) | Lalitha Developers Vs Ittina |
| | | | /433(f) | Properties Pvt. Ltd. |

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

15 NITIN PRASAD & BHAVANI KUMAR KING & PARTRIPGE 9880050136

RESPONDENT

TAHURA ANZAR SREEVATSA ASSOCIATES

Counsel for petitioner is present. M/s. King & Patridge, Advocates have filed vakalat for respondents. He has also filed objections on behalf of respondents.

For hearing, list it on 22.09.2017.

MEMBER (J)

MEMBER (T)